## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3068 ANSWERED ON:23.08.2006 STUDY ON CORRUPTION Rao Shri Sambasiva Rayapati

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether according to a study conducted in Government Departments, a sum of Rs. 21,068 crores is paid as bribe;
- (b) if so, the details thereof alongwith the agency which conducted the study; and
- (c) the steps taken by the Government to eradicate corruption in the country?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): A private study published by Transparency International India, in alliance with Centre for Media Studies, New Delhi under the title "India Corruption Study, 2005 to improve Governance" has stated that the general public in India spend Rs. 21,068 crores as bribe for various public services.
- (c): Several steps have been taken to remove corruption; and to improve administrative functioning. Important among them are: enactment of the Right to Information Act, 2005; Notification of the Whistle Blowers Resolution 2004; the pro-active involvement of Ministry/Department through Annual Action Plan on Vigilance; issue of comprehensive instructions on transparency in tendering and contracting processes by the CVC; enactment of CVC Act, 2003 and strengthening the CBI to discharge its anti-corruption work; increased use of information and Communication Technology; introduction of Citizen Charters and simplifications of procedures and systems etc.